

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC9007 of 2026 in respect of Nimisha Hemani in
the matter of Illiquid Stock Options (ISO)**

A Recovery Certificate No. **RC9007 of 2026 dated January 21, 2026**, has been drawn up by the Recovery Officer against **Nimisha Hemani (PAN: ABFPH7961K)** ["Defaulter"] for a sum of **Rs. 5,21,000/- (Rupees Five Lakh Twenty-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. **Order/JS/VC/2025-26/31725** dated October 14, 2025 against Nimisha Hemani (PAN: ABFPH7961K) in the matter of ISO.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

**Date: May 19, 2026
Place: Kolkata**



Mitrajeet Dey
RECOVERY OFFICER
मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
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